

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.253
TO BE ANSWERED ON 19.07.2016

Paris Agreement

253. SHRIMATI POONAMBEN MAADAM:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the intended time-frame for India's ratification of the Paris Agreement;
- (b) whether the Government has made the ratification of the Paris Agreement contingent upon the outcome of India's intended challenge to the WTO Dispute Settlement Ruling which held the Government's international power purchase agreements with solar firms as inconsistent with international trading norms;
- (c) the details of steps being taken by the signatories to the Paris Agreement to facilitate the ratification of the second commitment period of the Kyoto Protocol (2013—2020); and
- (d) the areas within India's Intended Nationally Determined Contribution (INDC) that would be contingent on the mobilization of climate finance by developed countries?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) The Paris Agreement enters into force on the 30th day after the date on which at least 55 Parties to the Convention accounting in total for at least an estimated 55 % of the total global Greenhouse Gas (GHG) emissions have deposited their instruments of ratification, acceptance, approval or accession with the Depository to the United Nations. As such there is no specific timeframe for ratification of the Paris Agreement.
- (b) Government has not made the ratification of the Paris Agreement contingent upon the outcome of India's intended challenge to the WTO Dispute Settlement Ruling which held the Government's international power purchase agreements with solar firms as inconsistent with international trading norms.

- (c) As on date only 65 countries out of the 192 countries that are parties to the Kyoto Protocol have ratified the second commitment period of the Kyoto Protocol (2013—2020) and 19 countries of the 178 signatories to the Paris Agreement have ratified the Paris Agreement, accounting for 0.18% of global GHG emissions.

- (d) India is committed to implement Intended Nationally Determined Contribution (INDC) as per the specific sectoral policies and programme formulated in course of developmental plans of the Government.
